MADHYA PRADESH STATE JUDICIAL ACADEMY, JABALPUR

Specialised Educational Programme on – Land Acquisition Laws

(through online and other modes of telecommunication)

SCHEDULE

SESSIONS	TIME	TOPICS	
	10:30 am to 10:40 am	Inaugural session & overview of the programme By: Officers of the Academy	
I	10:40 am to 12.15 pm	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 • Journey of Land Acquisition from notification to award • Determination of Compensation By: Dr. Dharmendra Kumar Tada	
		Faculty Member (Sr.), MPSJA	
SHORT BREAK (12.15 pm to 12.30 pm)			
II	12.30 pm to 1.45 pm	Right to Fair Compensation and Transparency in Land Acquisition, Rehabilitation and Resettlement Act, 2013 • Reference • Procedure • Limitation • Apportionment By: Shri Sachin Sharma Additional Director, MPSJA	
LUNCH BREAK (1.45 pm to 2.30 pm)			
III	2.30 pm onwards	Land Acquisition disputes & Arbitration role and scope of the Court (Special reference to Railway & NHRC matters) By: Shri Sachin Sharma Additional Director, MPSJA & Dr. Dharmendra Kumar Tada Faculty Member (Sr.), MPSJA Followed by valedictory session	

Note:

- (i) The Schedule is subject to change as per exigencies.
- (ii) Use of Cell Phones during the programme is strictly prohibited.
- (iii) Course Coordinator Shri Sachin Sharma, Additional Director, MPSJA (Mob. No. 9425492008)